

12 hrs.

## PAPERS LAID ON THE TABLE

## NOTIFICATIONS UNDER EXPORT (QUALITY CONTROL AND INSPECTION) ACT

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI ARIF BEG) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—

(1) The Export of Steel Tubes (Quality Control and Inspection) Amendment Rules, 1978, published in Notification No. S.O. 2603 in Gazette of India dated the 9th September, 1978.

(2) The Export (Quality Control and Inspection) Amendment Rules, 1978, published in Notification No. S.O. 2745 in Gazette of India dated the 23rd September, 1978.

(3) The Export (Quality Control and Inspection) Second Amendment Rules, 1978, published in Notification No. S.O. 2865 in Gazette of India dated the 30th September, 1978.

(4) The Export of Cast Iron Soil Pipes and Fittings (Inspection) Amendment Rules, 1978, published in Notification No. S.O. 2866 in Gazette of India dated the 30th September, 1978.

(5) The Export of Enamel wares (Inspection) Rules, 1978, published in Notification No. S.O. 2910 in Gazette of India dated the 30th September, 1978.

(6) The Export of Valves (Inspection) Rules, 1978, published in Notification No. S.O. 3094 in Gazette of India dated the 28th October, 1978. [Placed in Library. See No. LT-2940/78].

## NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT RESCINDING REFINED GROUNDNUT OIL (REGULATION OF REFINING AND PRICE) CONTROL ORDER, 1977

SHRI ARIF BEG : On behalf of Shri Krishna Kumar Goyal, I beg to lay on the Table a copy of Notification No. S.O. 669(E) (Hindi and English versions) published in Gazette of India dated the 18th November, 1978 rescinding the Refined Groundnut Oil (Regulation of Refining and Price) Control Order, 1977 published in Notification No. S.O. 602(E) dated the 1st August, 1977, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-2941/78].

## ANNUAL REPORTS AND AUDITED ACCOUNTS OF AGRICULTURAL REFINANCE AND DEVELOPMENT CORPORATION, BOMBAY FOR YEAR ENDING 30TH JUNE, 1978, LIFE INSURANCE CORPORATION OF INDIA FOR YEAR ENDING 31ST MARCH, 1978 AND INDUSTRIAL DEVELOPMENT BANK OF INDIA FOR THE YEAR ENDING 30TH JUNE, 1978.

THE MINISTER OF FINANCE (SHRI H. M. PATEL) : On behalf of Shri Zulfikarulla, I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Agricultural Refinance and Development Corporation Bombay for the year ended the 30th June, 1978 along with the Audited Accounts, under sub-section (2) of section 32 of the Agricultural Refinance and Development Corporation Act, 1963. [Placed in Library. See No. LT-2942/78].

(2) A copy of the Annual Report (Hindi and English versions) of the Life Insurance Corporation of India for the year ended the 31st March, 1978 along with the Audited Accounts under section 29 of the Life Insurance Corporation Act, 1956. [Placed in Library. See No. LT-2943/78].